GOVERNMENT OF INDIA MINISTRY OF NEW AND RENEWABLE ENERGY

LOK SABHA

UNSTARRED QUESTION NO. 2335

TO BE ANSWERED ON 05.03.2020

ACHIEVEMENTS MADE UNDER PM-KUSUM

2335.SHRI BHOLA SINGH SHRI RAJA AMARESHWARA NAIK SHRI VINOD KUMAR SONKAR DR. SUKANTA MAJUMDAR SHRIMATI SANGEETA KUMARI SINGH DEO DR. JAYANTA KUMAR ROY

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state

- (a) whether the Government has proposed to expand the Pradhan Mantri Kisan Urja Suraksha evam Utthaan Mahabhiyan (PM-KUSUM) Scheme to provide 20 lakh farmers for setting up standalone solar pumps and another 15 lakh farmers to solarise their grid-connected pumpsets;
- (b) if so, the details thereof;
- (c) the details of achievements made under the PM-KUSUM since its inception;
- (d) whether the Government proposes to formulate a scheme to enable farmers to set up solar power generation capacity on their fallow/barren lands and selling it to the grid and also making it operationalized, if so, the details thereof; and
- (e) the other steps taken/being taken by the Government thereto?

ANSWER

THE MINISTER OF STATE (I/C) FOR NEW & RENEWABLE ENERGY, POWER and MoS for SKILL DEVELOPMENT AND ENTREPRENEURSHIP

(SHRI R.K. SINGH)

- (a) & (b) Yes Sir, in the Budget for 2020-21, the Government has announced expansion of the Pradhan Mantri Kisan Urja Suraksha evam Utthaan Mahabhiyan (PM-KUSUM) Scheme to provide financial support for 20 lakh standalone solar pumps and solarize 15 lakh grid-connected pumps.
- (c) After approval of the PM-KUSUM Scheme, its implementation guidelines were issued on 22.7.2019 and based on the demand received from the states and considering capacity available for allocation during the year 2019-20, this Ministry has sanctioned following capacities under the three components of the Scheme to different state implementing agencies (SIAs):
 - i. **Component-A:** installation of 1000 MW capacity through small renewable energy based small power plants each of capacity up to 2 MW on barren/uncultivable lands of farmers;
 - ii. Component-B: installation of 1,71,070 standalone off-grid solar water pumps; and

iii. **Component-C:** solarization of 69,008 existing grid-connected agriculture pumps. Centralised tendering for standalone solar pumps under Component-B of the Scheme has been concluded by Energy Efficiency Services Limited (EESL) and SIAs have started issuing LoA to the empanelled vendors.

Implementation of Component-A and Component-C of the Scheme is at different stages of implementation by the SIAs.

(d) & (e) Under Component-A of PM-KUSUM Scheme farmers can setup small renewable energy power plant on their fallow/barren lands and sell power generated to the grid. So far, this Ministry has sanctioned 1000 MW capacity to different state implementing agencies under this component.

In addition, this Ministry has issued guidelines for development of Decentralised Solar Power Plants, which also provides facilitative framework that enables farmers to set up solar power plants on their fallow/barren lands and sell solar power to the grid.
